NATIONAL COMPANY LAW TRIBUNAL **NEW DELHI BENCH NEW DELHI**

C. P. NO. 34(ND)16

CA. NO.

CORAM:

PRESENT: SH. R. VARDHARAJAN

HON'BLE MEMBER (J)

SH. M.K. HANJURA **HON'BLE MEMBER (J)**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.10.2016

NAME OF THE COMPANY: M/s Leena Mehta V/s. M/s. Gangotri Constructions Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO. NAME DESIGNATION JEVIKA Blagat REPRESENTATION 1. DEVIKA BHAGAT ADVOCATE PETITIONER

ORDER

Learned counsel for the petitioner is present. None for the respondent. Learned counsel for the petitioner has stated that the parties are exploring the possibility of entering into an amicable settlement. Learned counsel seeks and is given 2 weeks' time on that count.

List on 02.11.2016

Sd1-

(R.Varadharajan) Member (Judicial) (Maharaj Krishan Hanjura) Member (Judicial)

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